

the Government also. We will continue to do that.

Shri Hari Vishnu Kamath: On a point of order. The Government has contacted former Generals and other officers of our Army, the Indian Army, that is those who have retired. Why does not Government feel the necessity in this time of emergency to contact members of Netaji's Fouj? What is the reason?

Mr. Speaker: He might kindly mention the rule violated about which I should give that point of order decision. What is the rule transgressed about which he is in doubt and wants me to give a decision on a point of order?

Shri Hari Vishnu Kamath: I may submit in all humility that it may be on a point of clarification then.

Mr. Speaker: Papers to be laid on the Table.

PAPERS LAID ON THE TABLE

Annual Report of Praga Tools Corporation, Review by Government on the working of the above Corporation etc.

The Minister of Steel and Heavy Industries (Shri C. Subramaniam): I beg to lay on the Table a copy each of the following papers:

- (i) Annual Report of the Praga Tools Corporation Limited, Secunderabad, for the year 1961-62 along with the audited accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.
- (ii) Review by the Government on the working of the above Corporation.

[Placed in Library. See No. LT-640/62].

ANNUAL REPORT OF REGISTRAR OF NEWSPAPERS

The Minister of Information and Broadcasting (Dr. B. Gopala Reddi): I beg to lay on the Table a copy of Annual Report of the Registrar of Newspapers for India, 1962 (Part II). [Placed in Library.* See No. LT-641/62].

TEXTILE MACHINERY (PRODUCTION AND DISTRIBUTION) CONTROL ORDER

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): I beg to lay on the Table a copy of the Textile Machinery (Production and Distribution) Control Order, 1962, published in Notification No. S.O. 3219 dated the 27th October 1962, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-642/62].

COMMITTEE ON ABSENCE OF MEMBERS

MINUTES OF THIRD SITTING

Shri Man Singh P. Patel (Mehsana): I beg to lay on the Table the Minutes of the Third sitting of the Committee on Absence of Members from the Sitzings of the House held during the Third Session.

12.15 hrs.

PRESIDENT'S ASSENT TO BILLS

Secretary: Sir, I lay on the Table following two Bills passed by the Houses of Parliament during the current Session and assented to by the President since a report was last made to the House on the 3rd December, 1962:—

(1) The Indian Tariff (Amendment) Bill, 1962.

(2) The Employees' Provident Funds (Amendment) Bill, 1962.
